

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 154(ND)2013  
CA NO.

CORAM:

PRESENT: SH. R. VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016


NAME OF THE COMPANY: **Mr. Nitin Goenka**

Vs.

**M/s. Goenka Diamond and Jewels Ltd.**

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	Rangon Roy Gowd	Advocate	Petitioner	
2.	R. K. Gupta			
3.	Abhay Pratap Singh			
4.	Nikita Agarwal			

ORDER

Petitioner present. At the request of the Petitioner the matter is posted to  
31.08.2016 at 10.30 AM.

  
[ R. VARDHARAJAN ]  
MEMBER(J)

  
[S.K. MOHAPATRA]  
MEMBER(T)

Date: 20.07.2017  
[ravi]